#### COURT - I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## <u>IA NO. 377 OF 2017 IN</u> DFR NO. 1179 OF 2017

Dated: 22<sup>nd</sup> May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

TANGEDCO ...Appellant(s)

Vs.

Tamilnadu Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

## **ORDER**

#### IA NO. 377 OF 2017

(Appl. for condonation of delay in filing)

Issue notice to the Respondents returnable on 20.07.2017. Dasti, in addition, is permitted.

List the matter on <u>20.07.2017.</u>

( I. J. Kapoor ) Technical Member ( Justice Ranjana P. Desai ) Chairperson

ts/kt